GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA

STARRED QUESTION NO:511
ANSWERED ON:30.04.2010
TRAUMA CARE CENTRES
Majhi Shri Pradeep Kumar;Singh Shri Dushyant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details to the Trauma Care Centres set up so far in the country under the scheme for the establishment of Trauma Care Centres on the National Highways during the Eleventh Five Year Plan, location-wise and State/UT-wise;

(b) the number of Trauma Care Centres proposed to be set up during the current year;

(c) whether the Government has assessed the implementation status of the said scheme in various States;and

(d) if so, the details alongwith the outcome thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 511 FOR 30TH APRIL, 2010

(a) 140 Hospitals/ institutions along the Golden Quadrilateral, North-South and East-West corridors of the national highways have been identified for establishment of trauma care facilities. Memorandum of Understanding (MOU) has been signed with 16 State Governments and funds released for civil construction. Further, funds for procurement of equipment and deployment of manpower are being released to the trauma centres on completion of the civil construction. The list of 140 hospitals/ institutions is annexed.

(b) This is an ongoing project to be implemented during the 11th Five Year Plan.

(c) Yes, Madam.

(d) The implementation of the scheme is closely monitored by the officials of this Ministry through the Directorate General of Health Services through regular meetings with State Governments. Monitoring performa has been devised and Unique Agency Code has been set up in each centre for releasing the fund directly to the centre. Utilization certificates on each tranche of release are obtained separately in respect of civil, equipment and manpower component.